[.		d is in original		Official Cuestions	
Sl.No.	State/UT	2010	2011	2012	2013
22.	Rajasthan	4920	4348	4821	4860
23.	Sikkim	280	184	181	184
24.	Tamil Nadu	16561	15963	16927	16601
25.	Tripura	725	703	844	961
26.	Uttar Pradesh	3628	4843	4422	5286
27.	Uttarakhand	281	317	424	365
28.	West Bengal	16037	16492	14957	13055
	Total (States)	132226	132975	132667	131830
	Union Territories				
29.	A and N Islands	156	136	121	151
30.	Chandigarh	71	105	114	97
31.	Dadra and Nagar Haveli	63	63	66	84
32.	Daman and Diu	31	33	36	29
33.	Delhi (UT)	1543	1716	1899	2059
34.	Lakshadweep	1	0	1	3
35.	Puducherry	508	557	541	546
20	Total (Uts)	2373	2610	2778	2969
w	Total (All India)	134599	135585	135445	134799

[RAJYA SABHA]

Unstarred Questions

Source: 'Accidental Deaths and Suicides in India'

196 Written Answers to

## Submission of Annual Action Plan by States under MPF

1919. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a defined schedule has been put in place for the submission of the Annual Action Plan by the States under the Modernisation of Police Forces Scheme;
- (b) whether a schedule has been chalked out for the meetings of the High Powered Committee under the Scheme; and
  - (c) if not, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (c) Yes, Sir.

At the commencement of each financial year, this Ministry circulates guidelines

for preparation of State Action Plans (SAPs) including the time frame for submission of plans to all the States under the Modernisation of Police Forces (MPF) Scheme. These Plans are appraised by the High Powered Committee (HPC) in this Ministry. The meetings of the HPC are convened usually during the first and second quarter of the year upon submission of the SAPs by the States in terms of MPF guidelines.

## Crossing of militants/terrorists from porous border stretches

- 1920. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that taking advantage of the porous border between India and Bangladesh, militants/terrorists cross the border in search of safe haven;
- (b) if so, whether Government has identified porous border stretches with its neighbours;
  - (c) if so, the details thereof; and
- (d) the details of the steps taken by Government to strengthen these porous border stretches ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Indian Insurgent Groups (IIGs) based and operating from Bangladesh try to sneak into India taking advantages of porous border between India and Bangladesh.

- (b) and (c) The fencing have been erected only along the Indo-Bangladesh, Indo-Pakistan and a very small stretch of Indo-Myanmar Borders. Along Indo-Bangladesh and Indo-Pakistan borders, the porous stretches *i.e.* the gaps in fencing have been identified by the Border Security Force (BSF). There are 783 numbers of porous stretches/gaps along the Indo-Bangladesh Border and 149 numbers of porous stretches/gaps along the Indo-Pakistan Border.
- (d) Government has adopted a multi-pronged approach to strengthen the porous border stretches. The steps taken in this regard *inter-alia* include:
  - Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country. The riverine segments of international borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of Border Security Force (BSF) water wings.